

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

25

ORIGINAL APPLICATION NO.20 of 1997.

DATE OF ORDER : 10-02-1997.

Between :-

G.L.Sulochanamma

... Applicant

And

1. Assistant Supdt., of Post Offices, Cuddapah (North), Cuddapah.
2. Superintendent of Post offices, Cuddapah Division, Cuddapah-516 011.
3. K.L.Sulochanamma

... Respondents

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Counsel for the Applicant : Shri P.Rathaiah

Counsel for the Respondents : Shri V.Rajeshwar Rao, Addl.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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... 2.



(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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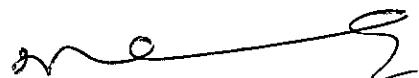
Heard Shri P.Rathaiah, for the applicant and Shri V.Rajeshwar Rao, for the respondents.

2. After hearing this case for some time, the learned counsel for the applicant submits that he is withdrawing this case as some enquiry is pending with the Collectorate in regard to the authenticity of the residential certificate issued to the respondent No.3. Hence the O.A. is disposed of as withdrawn.

3. No order as to costs.

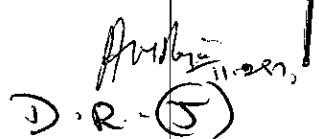

(B.S. JAI PARAMESHWAR)
Member (J)

(029)


(R.RANGARAJAN)
Member (A)

av1/

Dated: 10th February, 1997.
Dictated in Open Court.


D.R. (S)

.30.

O.A. NO. 20/97

Copy to:

1. Assistant Superintendent, of Post Offices, Cuddapah (North), Cuddapah.
2. Superintendent of Post Offices, Cuddapah Division, Cuddapah.
3. One copy to Mr. P. Rathaiah, Advocate, CAT, Hyderabad.
4. One copy to Mr. V. Rajeswara Rao, Addl. CGSC, CAT, Hyderabad.
5. ~~One copy to D.R(A), CAT, Hyderabad.~~
6. One duplicate copy.
7. one copy to Library, CAT, Hyd.

YLKR

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S.JHAI PARAMESHWAR:
M(J).

DATED: 10/2/87

Order/Judgement
R.P/C.P/M.A.NO.

in

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

~~DISPENSED BY WITH DIRECTIONS~~

DISMISSED

DISMISSED AS WITHDRAWN

~~DISMISSED FOR DEFAULT~~

~~ORDERED/REJECTED~~

NO ORDER AS TO COSTS.

11-00344

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